

**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

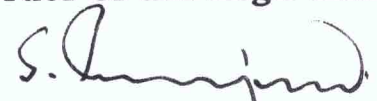
**NOTIFICATION**

**No. 648 -G.**

**Dated, Calcutta, the 11<sup>th</sup> February, 2016.**

It is notified for information of all concerned that in continuation of the earlier order of the Hon'ble the Chief Justice declaring the **12<sup>th</sup> February, 2016** as '**Holiday**' for the **High Court at Calcutta** on account of **Saraswati Puja/Vasant Panchami**, Her Lordship has further been pleased to declare the **12<sup>th</sup> February, 2016** as a '**Holiday**' for the **Subordinate Civil Courts and Criminal Courts in West Bengal including West Bengal Judicial Academy**, on the same ground.

**By order of the High Court,**



**(Sugato Majumdar)**  
**Registrar General.**

11.02.16